

Issue of Commemorative Stamps on the Death Centenary of Maharaja of Jammu and Kashmir

1397. SHRI DHARAM CHANDER PRASHANT: Will the Minister of COMMUNICATIONS be pleased to state whether he has received any suggestion to issue a special commemorative stamp on the death centenary of Maharaja Ranbir Singh of Jammu and Kashmir which falls in 1985?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): Yes, Sir. A proposal for the issue of a stamp to mark the death centenary of Late Maharaja Ranbir Singh, in 1985 has been received.

Scheduled Caste and Scheduled Tribe Judges in the Supreme Court and High Courts

1398. SHRI SURESH KALMADI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of Judges in each High Court and the Supreme Court belonging to the Scheduled Tribes, Scheduled Castes and the backward classes as on 31-1-1984?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): The information has been called for from the High Courts and the Supreme Court, and will be laid on the Table of the House after it is received.

Hiring of a semi-submersible barge from a U.S. Firm

1399. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the hiring of a semi-submersible barge from a U.S. firm which later proved unnecessary caused the Oil and Na-

tural Gas Commission to incur an infructuous expenditure of Rs. 13.68 crores;

(b) if so, what were the main reasons for the failure of this semi-submersible barge;

(c) whether any inquiry by ONGC has been made in this regard; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) No, Sir.

(b) to (d) Do not arise.

Kerosene and Diesel Allocation to Orissa in 1982 and 1983

1400. SHRI B. C. PATTANAYAK: Will the Minister of ENERGY be pleased to state:

(a) the State-wise allocation of kerosene made during the years 1982 and 1983, separately; and

(b) what is the month-wise allocation of kerosene and diesel made to Orissa during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) A statement (No. 1) giving the state-wise allocations of kerosene made during 1982 and 1983 is attached.

(b) Two statement (No. 2 & 3) showing monthwise allocations of kerosene and diesel made to Orissa during 1982 and 1983 is attached.